

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 73 of 2013 & I.A. No. 116 of 2013

Dated : 8th November, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Assam Power Distribution
Company Ltd.**

...

Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

...

Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Sakie Jakhari
Mr. H.M. Sharma

Counsel for the Respondent(s) : Mr. M.G. Ramachandran &
Ms. Swagatika Sahoo, Adv. for R-2

ORDER

Learned counsel for the parties have filed their respective written submissions after serving copy on each other.

Judgment is reserved.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt